



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 22.04.2025

NOTICE

Please take notice that the following matters listed in the Daily Cause List of the Court – II at 02:00 PM on 23.04.2025 as **item nos. 31 & 32** will now be taken up after rising of Court of Chairperson assembled at 02:00 PM.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 740 of 2023 & I.A. No. 2500 of 2023 & 3307, 8228 of 2024 Part Heard	IFCI Ltd. Vs. Raju Palanilkunnathil Kesavan & Anr. With	Amish Tandon	Rohan Chawla-R1 Ishaan George
2.	Comp. App (AT) (Ins) No. 741 of 2023 & I.A. No. 2504 of 2023 Part Heard	IFCI Ltd. Vs. Raju Palanilkunnathil Kesavan	Rahul Kumar	Rohan Chawla-R1 Ishaan George

By order of Hon'ble Chairperson
-Sd/-
Registrar